N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that **Smt. Ankita R. Borse,** Section Officer is hereby nominated and appointed as **Principal Vacation/Holiday Court Sheristedar** for attending urgent Civil and Criminal work on the Appellate Side on all declared holidays for the period commencing from 01st April, 2024 to 30th June, 2024 or until further orders.

The residential address and contact number of **Smt. Ankita R. Borse**, is as under :-

Smt. Ankita R. Borse,
R/o. :- A/5, Trupti Apartment,
G. V. Scheme, Road No. 4,
Mulund (E), Mumbai.

Mobile No. :- 9833681075

Shri Santosh S. Tawte, Section Officer, is hereby nominated and appointed as alternative Vacation/Holiday Court Sheristedar as and when **Smt. Ankita R. Borse** is not available for attending the urgent Civil and Criminal work on Appellate Side on all declared holidays for the period commencing from 01st April, 2024 to 30th June, 2024 or until further orders.

..2/-

The residential address and contact number of **Shri Santosh S. Tawte,** is as under :-

Shri Santosh S. Tawte,
R/o. :- C/o. Mrs. Smita Nayak,
B-003, New Zheel C.H.S. Ltd.,
J. P. Thakur Marg, Bhayander (W),
Thane – 401107.

Mobile No. :- 9920855446

High Court, Appellate Side } BY ORDER
}
}
} Sd/-
Bombay, 27th March, 2024 } (S. R. Agrawal)
Registrar (Judicial-II)